

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

PETITION NUMBER : TCP/110/2016

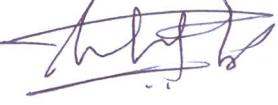
NAME OF THE PETITIONER(S) : M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION : 397/398

**S.No. NAME (IN CAPITAL)
SIGNATURE** **DESIGNATION**

REPRESENTATION BY WHOM

1. Archana for Counsel for
Thiyanbale Kannan Petition 

ORDER

Ms. Archana, Proxy Counsel for Petitioner Present. Referring to the Order of this Bench passed on 6/1/2017, it is noticed that there is a mistake pertaining to service of notice on R5 instead of on R1 to R4, R8 & R9. The mistake is corrected and the counsel for petitioner is directed to cause service of notice on R1 to R4, R8 & R9 by way of publication in the newspapers one in local vernacular and one in English having wider circulation in the district and at the places where the registered office of R1 is situated and also *at the address where* the respondents are shown in the books of the entity. Accordingly the previous order dated 6/1/2017 is rectified. Put up on 6/3/2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)